Sr. No. 03

HIGH COURT OF JAMMU AND KASHMIR

AT JAMMU

(Through Virtual Mode)

EMG-CRM(M) No. 02/2020 EMG-CrlM No. 05/2020

Sachin Patyal and others

...Petitioner(s)

Through :- Mr. Jagpaal Singh, Advocate.

v/s

UT of Jammu and Kashmir

...Respondent

Through :- Mr. Ravinder Gupta, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Issue notice to the respondents in the main petition as well as in the CrlM.

Mr. Ravinder Gupta, learned AAG waives notice on behalf of the respondents. He shall file objections to the CrlM No. 05/2020 by the next date.

List on 20.05.2020.

(PUNEET GUPTA) JUDGE

Jammu 29.04.2020 Tarun